

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:6869
ANSWERED ON:07.05.2010
PUBLICATION OF ACCOUNTS BY SEBS
Dhruvanarayana Shri R.

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to make it quarterly publication of accounts of the State Electricity Boards mandatory;
- (b) if so, the details thereof; and
- (c) the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (c) : No, Madam. Individual State Governments issue guidelines for all activities of State Electricity Boards.